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Title: Demand for Supplementary Grants for 2010-11 and Demands for Excess Grants for 2008-2009 of the Ministry of Railways (Motion Adopted).

MADAM SPEAKER: Now, the House will take up items 20 and 21 together.

Hon. Minister.

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): I would request the House to pass the Demand for Supplementary Grants for 2010-11 of the Ministry of Railways. ...(Interruptions)

MADAM SPEAKER: I shall now put the Supplementary Demand for Grant (Railways) for 2010-11 to the vote of the House.

The question is:

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2011, in respect of the head of Demand entered in the second column thereof against Demand No. 16."

The motion was adopted.

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): I would request the House to pass the Demands for Excess Grants for 2008-09 of the Ministry of Railways.

MADAM SPEAKER: I shall now put the Demands for Excess Grants (Railways) for 2008-09 to the vote of the House.

The question is:

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to make good the excess on the respective grants during the year ended on the 31st day of March, 2009, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 4 to 8 and 15."

The motion was adopted.
...(Interruptions)